

ITEM NO.103

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 138/2010

KALUA @ KOSHAL KISHORE

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

WITH Cr1.A. No. 139/2010 (II)

Date : 31-10-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s)
(Cr1.A.138/2010)

Ms. Charu Mathur, AOR

(Cr1.A.139/2010)

Mr. Rohit S., Adv.
Mr. Ashok K. Srivastava, AOR

For Respondent(s)

Mr. Jayant Bhatt, Adv.
Ms. Jyoti Sharma, Adv.
Ms. Ruchi Kohli, AOR

Mr. R. Gopalakrishnan, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the parties, list the matter on Thursday, the 15th November, 2018.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER